

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**MA NO. 3652/2018
IN
OA NO. 814/2017**

New Delhi, this the 31st day of August, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Sh. Virendra Singh Dhayal, Age 32 years
Junior Technical Assistant (G-B)
S/o Sh. Mahendra Singh Dhayal
GLP Division
Department of Science and Technology
Technology Bhawan
New Mehrauli Road, New Delhi - 16

...Applicant

(By Advocate : Mr. Yashpal Rangi)

Versus

Union of India & Ors, through its:

1. Secretary
Department of Science and Technology
Ministry of Science and Technology
Technology Bhawan
New Mehrauli Road, New Delhi - 16
2. Joint Secretary (Administration)
Department of Science and Technology
Technology Bhawan
New Mehrauli Road, New Delhi - 16
3. Under Secretary (Admn. I-B)
Department of Science and Technology
Technology Bhawan
New Mehrauli Road, New Delhi - 16

... Respondents

(By Advocate : Mr. Ravi Kant Jain)

ORDER (ORAL)**Hon'ble Ms. Nita Chowdhury, Member (A):**

Both parties are present.

2. MA No.3652/2018 has been filed by the respondents along with an affidavit in which they state that the age relaxation certificate requested by the applicant in this OA has been furnished to him on 14.07.2018.

3. Accordingly, MA is allowed and OA is disposed of.

**(S.N. Terdal)
Member (J)**

**(Nita Chowdhury)
Member (A)**

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